

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim (Rs.)	Details of Security Interest, if any		Details of retention of title in respect of goods or properties, if any		Details of guaranties, if any, held in relation to claim		Amount of any mutual credit, debts etc. - may be set off against the claim,		Details of any mutual credit, debts etc. - may be set off against the claim, if any		Amount of claim Inadmissible	Reason for Claim not admitted	Contingent	Under Verification (In Rs.)	Remarks
			Date of Receipt	Amount Claimed (Rs.)	Date of admission /upadation	Amount of claim admitted (Rs.)																		
1	Department of Trade & Taxes/Delhi GST	Government Dues	19.09.2024	1,28,01,011	20.09.2024	1,28,01,011	No	NA	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2	Commissionerate of Custom (Mangaluru)*	Government Dues	24.09.2024	15,58,17,978	18.10.2024	-	No	NA	-	-	-	-	-	-	-	-	-	-	-	-	-	15,58,17,978	-	Duly signed & stamped Form was received on 17.11.2024
3	The Deputy Commissioner of Income Tax	Government Dues	23.10.2024	42,03,07,863	16.11.2024	40,50,28,776	No	NA	-	-	-	-	-	-	-	-	-	-	-	1,52,79,087	-	-	-	The claim of Rs 1,19,24,836 is categorized as acceptable in accordance with the provisions of Regulation 13(1B) of the CIRP Regulation.
4	Additional Commissioner of Central Tax, Office of the Commissioner of Central Excise and Central Tax (GST), Mangalore	Government Dues	24.01.2025	1,21,28,600	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	The claim amount is categorized as acceptable in accordance with the provisions of Regulation 13(1B) of the CIRP Regulation.
5	Office of the State Tax Officer, Department of Goods and Service Tax (GST), Mumbai	Government Dues	21.04.2025	34,49,936	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Total				60,45,05,388	-	41,78,29,787	-	-	-	-	-	-	-	-	-	-	-	-	-	1,52,79,087	-	15,58,17,978	-	

